

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3391 --JK (LD) of 2022
DATED:- 01 - 06 - 2022

Sanction is hereby accorded to the appointment of Officer's of Forest Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition ,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

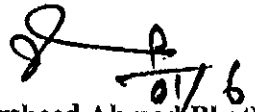
Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/170/2022

Dated:- 01 - 06 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshid Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No.3391-JK(LD) of 2022 dated 01.06.2022

S No.	Title Of The Case	OIC
1.	SWP No. 2719/2011	Aijaz Rasool Wani & Ors V/S State and others
2.	SWP No. 08/2012	Ghulam Mohd Rather V/S State and others.
3.	SWP No. 2241/2012	Yasmeen Akhter and ors V/S State and others
4.	SWP No.788/2014	Gh. Mohi-Ud Din Bhat & Ors V/S State and others
5.	SWP No.1054/2015	Peer Siraj-Ud-Din Shah V/S State and others
6.	SWP No. 544/2016	Nazir Ahmed Wani V/s State and others
7.	SWP No. 307/2016	Sajad Ahmad Sofi and others V/s State and others
8.	SWP No.1092/2016	Mohmmad Numan Khan and others V/S State and others.
9.	SWP No.1199/2016	Hilal Ahmad Bhat and others V/S State and others.
10.	SWP No.2121/2016	Fayaz Ahmad Padder V/S State and others.
11.	SWP No.03/2017	Feroz Alam Bhat & Others V/S State and others
12.	SWP No. 2063/2016	Sajad Ahmad Sofi and others V/s State and others
13.	SWP No. 795/2017	Farooq Ahmad Mantoo and others V/s State and others
14.	SWP No. 2649/2017	Abdul Hamid Bhat V/s State and others
15.	SWP No. 2327/2018	Fayaz Ahmad Reshi V/s State and others
16.	SWP No.	Arshad Ahmad Bhat

**Shri Daweenjeed Singh,
Administrative Office,
Forest Protection Force**

8/2/16

	1601/2018	V/s State and others
17.	SWP No. 2403/2018	Ayaz Ahmad Bhat and others V/s State and others
18.	SWP No. 42/2019	Mohammad Numan Khan and others V/s State and others
19.	SWP No. 2975/2018	Nasir Hussain Hamdani and others V/s State and others
20.	WP (C) No 2254 of 2019	Manzoor Hussain Reshi and others V/s State and others
21.	SWP No. 893/2019	Farooq Ahmad Wani and others V/s State and others
22.	WP (C) No 2217/2019	Aftab Ahmed Mir V/s State and others
23.	WP(C) No.168/ 2020	Abdul Majeed Lone and others V/s U.T. of J&K and others
24.	SWP/34/2011	Shahid Ahmad Khan and others Vs State and others
25.	SWP/2337/2013	Tanveera Wadoo and others Vs General Administration (State Govt.)
26.	SWP/697/2011	Mohammad Ismail Bhat and others Vs State and others (Forest Deptt.)
27.	SWP/1303/2018	Farooq Ahmad Wani & another Vs UT of J&K and others
28.	SWP/2723/2011	Nasir Hassan Hamdani Vs Forest (State Govt.)
29.	SWP/2264/2011	Miss Furhana Syeed and ors Vs State of JK and ors (Forest Deptt.)
30.	SWP No.646/2005	Balbir Singh V/S State and Others
31.	SWP No. 399/2007	Ved Raj and others V/S State and

2/2
1/6

		others
32.	SWP No. 385/2007	Suran Singh V/S State and others
33.	SWP No. 146/2010	Kamal Singh V/S State and others
34.	SWP No. 156/2010	Arti Jasrotia V/S State and others
35.	SWP No. 169/2010	Kamlesh Kumari V/S State and others
36.	SWP No.192/2011	Tahir Gafoor Mir V/S State & Others
37.	SWP No. 392/2011	Mohd Ashraf Bhat V/S State & Others.
38.	SWP No.527/2013	Ashok Kumar V/S State and others
39.	SWP No.444/2013	Mohd Mashooq Khan V/S State & Others
40.	SWP No.2830/2014	Satish Singh Manhas V/S State & Others
41.	SWP No. 2997/2014	Amar Singh & Ors V/S State and others
42.	SWP No. 2277/2014	Pardeep Kumar & Ors V/S State and others
43.	SWP No. 11/2015	Bushan Kumar & others V/S State and others
44.	SWP 326/2015	Parveen Kumar Sharma & Others V/S State and others
45.	SWP No.1278/2015	Sandeep Kumar Sharma & Ors V/S State & Others
46.	SWP No.1840/2016.	Bhushan Kumar and others V/s State and others.
47.	SWP No.2889/2016.	Mohammad Aslam V/s State and others.
48.	SWP No.2916/2016.	Sandeep Kumar and others V/s State and others.
49.	SWP No.250/2017.	Abdul Qayoom Naik V/s State and others.
50.	SWP No.1207/2017.	Shiv Kumar Sharma V/s State and others.

22/1/16

51.	SWP No.1683/2017	Chandan Bhalla and others V/s State and others.
52.	SWP No.1083/2017	Anil Gupta and others V/s State and others.
53.	SWP No.1415/2017	Raman Gupta V/s State and others.
54.	SWP No. 484/2018	Altaf Hussain Wani V/s State and others
55.	SWP No.784/2018	Manjeet Kumar and others V/s State and others.
56.	SWP No.2009/2018	Parveen Kumar and others V/s State and others.
57.	WP(C) No. 2131/2019	Kamal Nain and others V/s State and others
58.	SWP/864/2006	Madhu Bandral Vs State through Home Deptt and ors
59.	SWP 557 of 2004	Farooq Ahmed Mir Vs UT of J&K
60.	OA No. 833 of 2021	Abdul Akbar Khan Vs UT of J&K & Others
61.	WP (C) 2021	Haji Syeed Alam Cholar
62.	Contempt Petition No. 2021 in SWP No. 2217/2019 & TA No. 7508	Mushtaq Ahmad Rather
63.	OA No. 1020/2021	Darshan Lal Vs UT OF J&K & Others
64.	OA No. 1069/2021	Rishi Sharma Vs UT of J&K & Others
65.	Contempt Petition No. 294/2013 in SWP No. 1155/2013	Sanjay Kumar Manhas V/s Mohd Iqbal Khanday and others
66.	Contempt Petition No. 219/2016 in SWP No. 11/2015	Bhushan Kumar and others V/S Suresh Kumar Gupta and others
67.	Contempt Petition No.317/2017 in SWP	Sandeep Kumar Sharma and others V/s Sh. Mohd Afzal Bhat

8/2
7/6

	No.2916/2016	and others	
68.	Contempt No.219 / 2019 in SWP No. 1672/2018	Mohammad Ashraf Khan V/s State and others	
69.	Contempt Petition No. 61/2020 in SWP No. 1280/2015	Sikander Hussain and others V/s Smt. Sarita Chouhan and others	
70.	CPSW/538/2012	Feroz Alam Bhat and ors Vs Mr Sheikh Aijaz Iqbal and ors	
71.	CPSW/257/2012	Bashir Ahmed Khan and another Vs Mohammad Shafi Khan and ors	
72.	OA No. 679 of 2021	Naeem Omar Nawaz Gupkari Vs UT of J&K & Others	
73.	OA No. 437 of 2021	Ashok Kumar V/S State and others	
74.	OA No. 833/2021	Abdul Akbar Khan Vs UT of J&K and Ors	
75.	OA NO. 1321/2021	Rajesh Khajuria vs UT of J&K and Ors	
76.	OA No. 1551/2021	Punkaj Dubey and Ors Vs UT of J&K and Ors	
77.	OA No. /Dairy No. 38/2022	Khurshid Ahmad lone and Os Vs UT of J&K and Ors	
78.	OA No. - of 2022	Basharat Ahmad Bandy and Ors Vs UT of J&K and Ors	

2/2
1/6